

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 29-10-2025 To 29-10-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3854/2025	KRISHNA MONDAL Mobile:9735537678 Email:APADVOCATE1967@GMAIL.COM	ARIJIT PRADHAN	19-11-2025	CONNECTED CASE ORDER DATE NOT MATCHED
2	CO	3855/2025	SK IMAMUL ISLAM Mobile:9007126472 Email:SARKARSHILPA978@GMAIL.COM	SHILPA SARKAR	19-11-2025	PIN CODE MISSING
3	CO	3863/2025	AHALLYA SINHA AND ORS. Mobile:9804864324 Email:RAJDEEPLLEGAL26@GMAIL.COM	RAJDEEP BASU	19-11-2025	WRONG CONNECTED CASE NO
4	CPAN	1732/2025	RIMASREE BRAHMA Mobile:7439934582	RUBINA AKHTAR	19-11-2025	NAMES OF RESPONDENTS NOT WRITTEN IN CAUSE TITLE
5	CPAN	1738/2025	BIMAL KUMAR SHARMA Mobile:9239381001 Email:ADV.INDRANUJDUTTA@GMAIL.COM	INDRANUJ DUTTA	19-11-2025	WRONG CONNECTED CASE WRITTEN ON PETITION
6	CRM (A)	3676/2025	JENARUL ISLAM Mobile:9830970472 Email:MAZHAR52726@GMAIL.COM	MAZHAR HOSSAIN CHOWDHURY	19-11-2025	1) ... CLARIFICATION NEEDED REGARDING C.M.C AT PAGE TWO AND THREE
7	CRM (A)	3680/2025	SANJIB CHOUBEY @ SAJU Mobile:9051230609 Email:AMALAKSHAJANA@GMAIL.COM	AMALAKHA JANA	19-11-2025	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (C.M.C NO.)
8	CRR	4668/2025	JAHANGIR SEKH @ SARIFUL Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	19-11-2025	CRPC SECTION NEEDED IN THIS FILE.
9	FAT	474/2025	MITHU MONDAL Mobile:9831573721 Email:6.DAS@GMAIL.COM	BISWAJIT DAS	19-11-2025	LOWER COURT DISTRICT MISSING
10	FMAT (MV)	591/2025	NEW INDIA ASSURANCE COMPANY LIMITED Mobile:8240163418 Email:DASAVISHEK599@GMAIL.COM	AVISHEK DAS	19-11-2025	NO WELFAYRE LOGO ATTACHED TO THE VAKALATNAMA
11	FMAT (MV)	594/2025	RELIANCE GENERAL INSURANCE COL LTD Mobile:9831855531 Email:GOPADM.ADV@GMAIL.COM	GOPA DAS MUKHERJEE	19-11-2025	WRONG LOWER COURT DISTRICT

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
12	RVW	337/2025	DPSC LIMITED AND ANR. Mobile:9830533200 Email:BRATIN_ADV@HOTMAIL.COM	BRATIN KUMAR DEY	19-11-2025	1.CAUSE TITLE ISSUE. 2.CORRECTION ON PETITION 3.ADV AUTHORIZATION LETTER MISSING
13	RVW	351/2025	SUKRACHARYYA MAITY AND ORS. Mobile:9836542070 Email:GIN.SAMIRANJK58@GMAIL.COM	SAMIRAN GIRI	19-11-2025	1. VAKALATNAMA NOT FILLED UP. 2. INCOMPLETE LIST OF DOCUMENT
14	SAT	243/2025	RABIN GHOSH	MAHIM SASMAL	19-11-2025	NO SECOND JUDGES COPY ATTACHED,SYNOPSIS AND LIST OF DATES MISSING
15	SAT	247/2025	RAMKRISHNA CHAKRABORTY AND ORS. Mobile:9163006387 Email:EMAILRKMADV@GMAIL.COM	RAJKRISHNA MONDAL	19-11-2025	DECEASED PERSON NAME AS RESPONDENT
16	WPA	24525/2025	CHANDAN NAG Mobile:9836375772 Email:ADV.GHOSH.SAJAL@GMAIL.COM	SAJAL KUMAR GHOSH	19-11-2025	CHIEF JUSTICE NAME WRONG
17	WPA	24531/2025	MANAS KUMAR PAYRA Mobile:9674262829 Email:ADOVATE.MANOJIT@GMAIL.COM	MANOJIT PAL	19-11-2025	SUBJECT CATEGORY CODE AND COURT MISMATCH
18	WPA	24552/2025	MD ARIF BILLA Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	19-11-2025	PETITIONER NAME PREFIX ABSENT IN AFFIDAVIT AND SIGNATURE
19	WPA(P)	470/2025	RAJIV GUPTA Mobile:6290792576 Email:ADVPUSPRITACHOWDHURY@GMAIL.COM	PUSPRITA CHOWDHURY	19-11-2025	PAGE 8 COMMISSIONER INITIAL MISSING
20	WP.ST	79/2024	THAKURDAS TARAFDER Mobile:9748879557	DEBABRATA SARDAR	19-11-2025	1.TWO SETS OF PHOTOCOPY OF THE ORDER OF THE LD. TRIBUNAL REQUIRED WITH THE -0- PAGES. (ORIGINAL PETITION RECEIVED BY ADV. CLERK PRATUL KANTI DAS 9932777347 ON 29-10-2025)